

Title: Regarding Gundrevula Project in Kurnool Parliamentary Constituency.-laid

DR. SANJEEV KUMAR SINGARI (KURNOOL): Bachawat Tribunal awarded 31.45 TMC water to Rayalaseema region and suggested to construct carry over reservoirs. One such reservoir is the proposed Gundrevula project started in the Kurnool Parliamentary constituency. If upper Bhadra project of Karnataka is constructed as a central project, Kurnool constituency and Rayalaseema region of Andhra Pradesh will be meted out with grave injustice. Kurnool is a water stressed area resulting in lakhs of distress migrations. Schemes like MGNREGS can only work as a soothing measure, but cannot solve the backwardness of this region. Awarded water should be utilised to develop the region, which is a permanent solution. I request the Government of India to take up Gundrevula project as a National project, at par with Upper Bhadra project, and help this backward region. Also, necessary steps should be taken to utilise the awarded 31.45 TMC of water, on priority basis.